

**GOVERNMENT OF INDIA**  
**MINISTRY OF WOMEN AND CHILD DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**IMPLEMENTATION OF RGNCS AND DHANALAKSHMI SCHEME. .**

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Shri Prabhat Jha

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a) the States which have implemented the Rajiv Gandhi National Creche Scheme (RGNCS) for the children of working mothers after signing the Memorandum of Understanding with the Central Government and the budget allocated to these States under the scheme during the current financial year; and

(b) the details of the budget allocated to the States during the last three years under "Dhanalakshmi" a Scheme for Conditional Cash Transfer for the Girl Child started by the Central Government in March, 2008?

**ANSWER**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) Rajiv Gandhi National Creche Scheme for the Children of Working Mothers is a Central Sector Scheme which envisages implementation through Central Social Welfare Board and two national level NGOs, namely, Indian Council for Child Welfare and Bhartiya Adim Jati Sevak Sangh. Funds are released to these implementing agencies. Thus, there is no State-wise allocation. There is no provision under the scheme for signing of Memorandum of Understanding with State Governments/UT Administrations.

Rs. 70.00 crore. has been allocated for implementation of the scheme in 2010-11.

(b) State-wise details of budget allocated for the last three years under the "Dhanalakshmi" scheme are annexed.